

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 739**  
TO BE ANSWERED ON 23.07.2021

**Environment Protection Amedment Rules, 2020**

739. SHRIMATI MAHUA MOITRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued the draft Environment (Protection) Amendment Rules, 2020 to further amend the Environment (Protection) Act 1986; and
- (b) if so, the details and present status thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) & (b): The Government has not issued any draft Environment (Protection) Amendment Rules, 2020 to further amend the Environment (Protection) Act 1986.

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